

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.01.2022

ORDER NO. 184 of 2021


Hon'ble President is pleased to partially modify the roster order no. 182 of 2021 for **CESTAT, Mumbai** on **04.01.2022** at **2:30 p.m.** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 04.01.2022 at 2:30 p.m.	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Customs Appeal No. 86777 of 2013 along with Customs Miscellaneous Application No. 85002 of 2022 Tushar Trivedi vs. CC (II) - (Airport Special Cargo)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar)
Registrar

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Deputy Registrar